

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION No.1516 of 1995

DATE OF DECISION : 19-09-1996

Smt.K.Vijaya .. Applicant.

Vs

1. The General Manager,
SC Rly, Rail Nilayam,
Secunderabad.
2. The Chief Personnel Officer,
SC Rly, Rail Nilayam,
Secunderabad.
3. The Dy.Chief Mech.Engineer,
Carriage Repair Shop,
Settipalli Post,
Tirupathi,
Chittoor District .. Respondents.

Counsel for the Applicant : Mr.K.Sudhakar Reddy

Counsel for the Respondents : Mr.J.R.Gopal Rao,SC for Rlys.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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ORDER

1/6 Oral Order (As per Hon'ble Shri R.Rangarajan, Member(Admn.)

Heard Mr.J.R.Gopala Rao, learned counsel for the respondents.

2. The applicant in this OA is the wife of one Mr.K.Ramaiah whose land to the extent of 0.44 cents was acquired under Award No.1/84 dated 5-5-84 (Annexure-I at page-6 of the OA) for establishment of Railway Carriage Repair Workshop at Tirupathi.

3. This application is filed to consider the applicant herein for appointment to any Group-D post against the land losers' quota.

4. The applicant has not filed any representation so far in this connection. It is for the applicant to submit her case to the concerned authorities and on the basis of the representation received her case has to be disposed of by R-3 in accordance with rules.

5. In the result, the following direction is given:-

The applicant may, if so advised, submit a representation to R-3 for appointing him in Railway Carriage Repair Workshop at Tirupathi against the land losers' quota. If such a representation is received, the same should be disposed of by R-3 in accordance with rules expeditiously.

6. The OA is ordered accordingly. No costs.



(R.RANGARAJAN)

MEMBER (ADMN.)

Dated : The 19th September 1996.

(Dictated in the Open Court)

SPR

*Ambya
23-9-96
Dy. Registrar (J)*

(18)

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Copy to:-

1. The General Manager, S.C.Railway, Rail miliyan,
Secunderabad.
2. The Chief Personnel Officer, S.C.Railway, Rail miliyan,
Secunderabad.
3. The Dy. Chief Mech. Engineer, Carriage repair shop,
Sattipalli road, Tirupathi, Chittoor District.
4. One copy to Sri. K. Sudhakar Reddy, Advocate, CAT, Hyd.
5. One copy to Sri. J. R. Gopala Rao, SC for Aliys, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 19/9/96

ORDER/JUDGEMENT
R.A/C.P./M.A. NO.

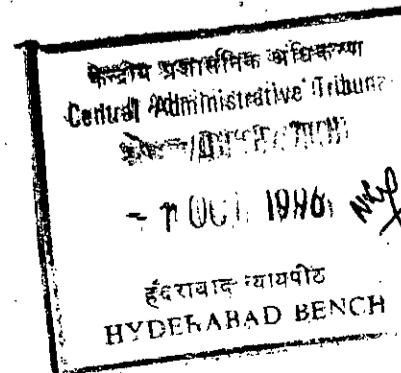
O.A. NO. 1516/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT

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